

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 783/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2017

NAME OF THE PARTIES: Sunshield Chemicals Ltd.  
V/s.  
Dex-Vin Polymers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.      NAME      DESIGNATION      SIGNATURE

**ORDER**

**TCP No.783/I&BP/NCLT/MB/MAH/2017**

In view of the letter addressed by the Company Registrar of Hon'ble High Court of Bombay to the Deputy Registrar of NCLT, Mumbai, the Deputy Registrar, NCLT, Mumbai is hereby directed to forthwith transmit the records pertaining to TCP No.783/2017, as ordered by the Hon'ble Company Court, Bombay.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)